

railway workers under Rule 14(H) of the Railway Discipline and Appeal Rules was not in order;

(b) if so, whether the orders of removal from service served upon the railway workers have since been withdrawn; and

(c) if the answer to part (b) above be in the negative the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) Yes Sir.

(b) and (c) Government have filed appeal against the judgment of Calcutta High Court in certain cases and the question of withdrawing the orders in such cases, does not arise. In cases, however, where no appeal has been filed, the employees have already been taken back to service.

बिहार में आन्दोलनों के कारण रेल को हुई क्षति

\* 10. श्री गुणानंद ठाकुर :  
श्री कल्प नाथ :  
श्री जगदीश जोशी :  
श्री नागेश्वर प्रसाद शाही :  
श्री नत्थो सिंह :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार राज्य में 7 सितम्बर से 31 अक्टूबर 1974 तक की अवधि के दौरान आन्दोलनों के कारण रेल-सम्पत्ति को कितनी क्षति पहुंची ; और

(ख) इस संबंध में रेलवे ने क्या उपाय किये हैं ?

#### t[Damage caused to railways due to agitations in Bihar

10. SHRI GUNANAND THAKUR :  
SHRI KALP NATH : SHRI  
JAGDISH JOSHI: SHRI  
NAGESHWAR PRASAD  
SHAHI: SHRI NATHI  
SINGH :

Will the Minister of RAILWAYS be pleased to state:

(a) the extent of damage caused to railway property in Bihar on account of agitations during the period from 7th September to the 31st October, 1974; and

(b) what measures have been taken by Railways in this regard ?]

रेल मंत्री (श्री ललित नारायण मिश्र) :  
(क) और (ख) सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जावेगी।

tfTHE MINISTER OF RAILWAYS i  
SHRI L. N. MISHRA): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.J

#### Barauni Fertilizer Plant

♦ 11. SHRI JAGDISH JOSHI: SHRI  
KALP NATH : SHRI GUNANAND  
THAKUR : SHRI NAGESHWAR  
PRASAD  
SHAHI : SHRI NATHI  
SINGH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of displaced persons who were assured of employment at the time of acquisition of their lands for setting up the Barauni Fertilizer Plant and the year in which their names were registered for such employment;

(b) the number of such displaced persons who have been provided employment upto the 31st October, 1974; and

(c) whether the remaining persons would be provided employment in Urea and Potash Fertilizer Plants ?

tf ] English translation.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) to (c) The information is being collected and will be laid on the Table of the House as soon as possible.

**Increase in the prices of  
Petroleum products**

12. SHRIMATI MAIMOONA SULTAN : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the prices of petroleum, kerosene, liquified petroleum gas and other petroleum products have lately been increased; and

(b) if so, what are the reasons for this further hike in prices ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI K. D. MALAVIYA) : (a) The selling prices of Motor Spirit, High Speed-Diesel Oil, Furnace Oil, Superior Kerosene and Light Diesel Oil were increased by Rs. 50 per KL w.e.f. 18-9-74. The price of LP Gas (domestic cooking gas) was increased by Rs. 1.04 per cylinder of 15 Kg. The price of bunker fuels (F.O., L.D.O. and H.S.D.) used for coastal and international ships remained unchanged. The selling price of Aviation Turbine Fuel was reduced by Rs. 100 per KL w.e.f. 18-9-74.

(b) In the general price increases of petroleum products w.e.f. 2-3-74 due to steep increase in the prices of imported crude oil, the prices of Superior Kerosene, High Speed Diesel Oil and LP Gas (domestic cooking gas) were kept at a low level, which resulted in an under-recovery of about Rs. 12.3 crores per month to the oil companies. The aforesaid increases w.e.f. 18-9-74 were intended to partly compensate the oil companies for this under-recovery.

**Equity participation in refineries to oil  
producing countries**

♦13. SHRI KALI MUKHERJEE: SHRI A. G. KULKARNI: SHRI J. S. TILAK: SHRI KRISHAN KANT: SHRI G. S. MUSAFIR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the progress made in working out Joint Venture with equity participation in refineries to be set up in oil producing countries?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. D. MALAVIYA) : In the context of the recent changes in the world crude oil supply situation, the possibilities of setting up joint venture refineries in collaboration with some of the oil producing countries of the Middle East, are being explored on a bilateral basis. No final decision has yet been reached.

**Provision of drinking water in long-  
distance trains**

\*14. SHRI JAGJIT SINGH ANAND: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in 1970 the Railways introduced the amenity of drinking water in containers of First class corridor coaches and Third class sleeper coaches in certain trains but the arrangement was discontinued in 1971 after declaration of Emergency;

(b) whether it is also a fact that a recommendation was made by Zonal Railway Users Consultative Committee for making such arrangements on all long-distance trains; and

(c) if so, by when Government propose to re-introduce this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir, as an experimental measure. This is